

In the National Company Law Tribunal, Jaipur

Appeal No.350/252/ND/2018

UNDER SECTION 252 OF IBC

In the matter of:

M/s Rivershine Solutions Pvt. Ltd. Applicant/Petitioners

Vs.

ROC

Order delivered on 06.09.2018

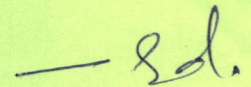
Coram: Shri R. Varadharajan, Member (Judicial)

For Petitioner (s) : K. Shart Kumar ,Adv.

For Respondent(s) : Dr.Amol Sindhe,DROC-DOL

ORDER

Order reserved.



**(R. Varadharajan)
Member (Judicial)**